Public Announcement under Regulation15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (hereinafter referred to as SEBI (SAST) Regulations)

Open Offer for Acquisition of 62,400 (Sixty Two Thousand Four Hundred Only) fully paid up Equity Shares from Shareholders of Yamini Investments Company Limited (hereinafter referred to as "Target Company" or "YIL") by Vandana Agarwal (hereinafter referred to as "Acquirer")

1. Offer Details

- Offer Size: The Acquirer is hereby making a mandatory Open Offer in terms of SEBI (SAST) Regulations, 2011 to the equity shareholders of the Target Company to acquire 62,400 (Sixty Two Thousand Four Hundred Only) fully paid up equity shares ("Offer Size") bearing a face value of Rs. 10.00/- each representing 26.00% of the total issued, subscribed, paid up and voting capital of the Target Company pursuant to Share Purchase Agreement (SPA) dated October 05, 2012.
- Price/consideration : An offer price of Rs. 15.00/- per fully paid up equity share of Rs. 10.00/- each of the Target Company aggregating to Rs. 9,36,000/- (Rupees Nine Lakhs Thirty Six Thousand Only)
- Mode of payment (cash/ security): Cash
- Type of offer: This is a Triggered Offer under Regulation 4 of SEBI (SAST) Regulations, 2011.

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares/Voting rights acquired/ Proposed to be acquired		Total Consideration for shares /VRs acquired (In Rs.)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total equity /voting capital			
Direct	Share Purchase Agreement dated October 05, 2012	7,000	2.92	70,000	Cash	4

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3. Acquirer

Details	Acquirer
Name of Acquirer	**Vandana Agarwal**
Address	26/94, Near Bus station, Khatri pura, Nagaur-341001, Rajasthan, Tel No: 09331294161 and Fax no: 015-82246072
Name(s) of persons in control/Promoters of Acquirer/PACs where Acquirer/PAC are Companies	N.A.
Name of the Group, if any, to which the Acquirer belongs to	N.A.
Pre Transaction shareholding • Number • % of total share capital	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer	7,000 (2.92%)
Any other interest in the TC	No

4. Details of selling shareholder, if applicable

Name	Part of promoter group (Yes/No)	Details of shares / voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%*	Number	%*
Narayan Jha	Yes	7,000	2.92	Nil	Nil

**Percentage has been calculated vis-à-vis total equity/voting capital of the TC.*

5. Target Company

- Yamini Investments Company Ltd having its registered office at 109, Trinity Bldg, Above AP Market, 261, S S Gaikwad Marg, Dhobitalao, Marine Lines, Mumbai, Maharashtra-400002, India, Tel No:- 022-22073080, Fax No:- 022 22073081, E-mail:- yaminiinvestments@gmail.com and Website:- www.yaminiinvestments.com.
- The shares of the Target Company are listed at Bombay Stock Exchange Limited ("BSE") having scrip Code as 511012 & Scrip ID as YAMNINV.

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6. **Other details**

- A Detailed Public Statement ("DPS") specifying the detailed terms and conditions of this Offer will be published as per Regulation 14(3) of SEBI (SAST) Regulations, 2011 on or before October 12, 2012.
- The Acquirer hereby undertakes that she is aware of and will comply with her obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.
- This offer is not a competing offer.

Issued by Manager to the offer

intensive

Intensive Fiscal Services Private Limited
131, C-wing, Mittal Tower, 13th floor,
Nariman Point, Mumbai- 400021
Tel. Nos.:- 022 22870443/44/45
Fax No.:- 022 22870446
E-mail:- rishabh@intensivefiscal.com
Contact Person:- Rishabh Jain/Nikesh Jain
SEBI Registration No.: INM000011112

For and On behalf of Vandana Agarwal
Sd/-

Place: Rajasthan
Date: October 05, 2012

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